

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/2442/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the ¹¹ 19 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 2189/2024, dtd. 13.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.03.2024 till the morning of 27.03.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/2443/A, dated 19-03-2024
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]